## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/715/ (IB)/2017

NAME OF THE PETITIONER(S)

: RKTC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: DREAMS SYSTEMS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Y. ROUAN RATASERARM

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## **ORDER**

Counsel for petitioner present and stated that the notice sent to the respondent returned unserved. He prayed for time to file an affidavit in proof of the service of notice. Time is enlarged at request. Put up on 10.01.2018.

-sd -(S VIJAYARAGHAVAN) Member (Technical)

-sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc